

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1280
ANSWERED ON:16.11.2010
SALWA JUDUM
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the final verdict in the Salwa Judum case has been delivered by the Supreme Court;
- (b) if so, the details thereof;
- (c) whether the Salwa Judum movement has been banned in the State of Chhattisgarh;and
- (d) if so, the details and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): No Madam.

(d): Government of Chhattisgarh has informed that the movement has run its course and has ceased to be in force and exists only symbolically.